

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA

UNSTARRED QUESTION NO.3388
TO BE ANSWERED ON FRIDAY, THE 05th August 2016
14 SHRAVANA 1938 (SAKA)

IT REFUND

3388. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether claims for refund with large amounts are pending with the Income Tax Department;
- (b) if so, the details of the amount involved in such pending cases as on 31st March, 2016;
- (c) whether any scheme has been started by the Government for early disposal of refund cases; and
- (d) if so, the details thereof and the amount refunded till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) Yes Sir. Some claims of refunds of large amounts are pending with the Income Tax Department for various statutory and administrative reasons.
- (b) As on 31.03.2016, refund claims of above Rs.10,00,000/- are pending only in 57,783 cases for various assessment years, involving a total amount of Rs.1,23,335 crore. Out of this, refunds aggregating to Rs.97,825 crore are pending due to the fact that proceedings for scrutiny assessment are underway in such cases.
- (c) Yes Sir.

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(d) With a view to provide relief to small taxpayers, the Central Board of Direct Taxes has authorized the Centralized Processing Center (CPC), Bengaluru and the assessing officers to issue refunds up to Rs.5,000/- and refunds in cases where outstanding arrear is up to Rs. 5,000/- expeditiously without any adjustment of outstanding demands.

During the current financial year, till 01.08.2016, refunds up to Rs.5,000/- have already been issued in 11,91,598 cases involving a total amount of Rs 244 crore.
